

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2634
ANSWERED ON:05.08.2015
CBI Investigation
Shetti Shri Raju alias Devappa Anna

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of cases being investigated by Central Bureau of Investigation (CBI) as on date;
- (b) the number of cases relating to terrorism, extremism and anti-national activities pending with CBI;
- (c) the number of IAS, IPS, IFS and other class-I officers from Central Government services against whom prosecution has been ordered during the last three years;
- (d) the number of cases being investigated in relation to wealth more than known sources of income; and
- (e) the names and the details regarding workplace of the officers against whom CBI investigation is going on?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

- (a): A total number of 1126 cases are at different stages of investigation in Central Bureau of Investigation (CBI) as on 30.06.2015.
- (b): As per information made available by CBI, 4 cases are pending investigation relating to Naxal violence and 1 case under Official Secrets Act, 1923 as on 30.06.2015.
- (c): The information is being collected.
- (d): A total number of 114 cases pertaining to Disproportionate Assets to the known source of income are at different stages of investigation in CBI as on 30.06.2015.
- (e): The information forms part of individual case and is not maintained centrally by the CBI in this regard.
